GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:290 ANSWERED ON:17.03.2015 I-CARDS FOR CITIZENS OF COASTAL AREAS Mahajan Smt. Poonam

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government review coastal security periodically and if so, the details thereof;

(b) whether Identity Cards are being issued to the citizens in coastal areas;

(c) if so, the details thereof and the number of Identity Cards issued so far, State-wise; and

(d) the details of the funds allocated and utilized for the purpose, so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.290 FOR REPLY ON 17TH MARCH, 2015

(a): Yes, Madam. Following mechanisms are in place to review the coastal security

(i) Raksha Mantri periodically reviews the coastal security;

(ii) National Committee for Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) headed by the Cabinet Secretary has been reviewing the coastal security periodically since its formation in 2009;

(iii) Steering Committee for Review of Coastal Security constituted in the Ministry of Home Affairs under the Chairpersonship of Secretary (Border Management) periodically review the coastal security.

In these meetings various decisions are being taken for the overall strengthening of the coastal security of the country.

(b) & (c): Yes, Madam. Two types of Identity Cards are being issued to the residents in coastal areas :

(i) Resident Identity Cards (RICs) have been issued to 65,53,161 residents of 3331 coastal villages of the 13 coastal States/ Union Terri- tories under the scheme of creation of National Population Register. These cards were issued to all usual residents of age 18 years and above in these village by the Registrar General of India (RGI);and

(ii) The Department of Animal Husbandry Dairying & Fisheries (DAHD&F) has distributed 12,30,323 Biometric Identity Cards to marine fishermen under a Central Scheme.

The State-wise details of the issuance of Resident Identity Cards and the Bio-metric ID Cards to marine fishers are given in the Annexure.

(d): The Government has allocated an amount of Rs.216.31 crore for the above purpose, out of which a sum of Rs.183.00 crore has been uti- lized so far.